GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA

UNSTARRED QUESTION NO.†152

TO BE ANSWERED ON 17.7.2017

MISUSE OF FUNDS

†152. SHRI LAXMAN GILUWA ::

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the funds allocated for the Ministry are being reportedly misutilised;
- (b) if not, whether some official of the Ministry used helicopter along with his family members to review the works in tribal areas in Jammu and Kashmir, Himachal Pradesh and Rajasthan using funds of the Ministry whereas he had carried out these tours in his personal capacity;
- (c) if so, the reaction of the government in this regard; and
- (d) the action taken by the Government in this regard along with the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

- (a) No Madam.
- (b) No official of the Ministry of Tribal Affairs had travelled to J&K, HP and Rajasthan for reviewing the work in the tribal areas of these States in his personal capacity. Dr. Shyam Aggarwal, then Secretary, Ministry of Tribal Affairs had undertaken tour to the States as follows:-

| 1.6.2016 to 6.6.2016 | J&K |
|--------------------------|-----------|
| 22.6.2016 to 29.6.2016 | HP |
| 3.7.2016 to 5.7.2016 | J&K |
| 18.7.2016 to 21.7.2016 | Rajasthan |
| 20.8.2016 to 24.8.2016 | Rajasthan |
| 14.10.2016 to 16.10.2016 | Rajasthan |
| 24.11.2016 to 26.11.2016 | Rajasthan |

TA was given to the official as per rules for carrying out these tours. State had provided helicopter as these tours were official and no funds of the Ministry were used.

(c) & (d) Does not arise in view of (b) above.